

Purchase of Machinery by M/s. Maruti Ltd.

*656. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 2980 on 12th March, 1975 regarding Machinery in Maruti Car Factory, Gurgaon and state:

(a) the names, addresses and full particulars of the dealers in the country from whom M/s. Maruti Ltd. has purchased machinery etc.;

(b) full details of such purchases including value of each category of purchase;

(c) main line of business of the dealers from whom such purchases have been made;

(d) whether some of those dealers are also importers of machinery; and

(e) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) to (e) Government does not collect nor is any industrial unit required to furnish detailed information with regard to machines purchased locally. Government has, as such, no information.

SHRI JYOTIRMOY BOSU: Sir, I have already given a notice under Direction 115 alleging that the hon. Minister, Shri A. C. George had misled the House in the matter of giving information on Maruti's importation of industrial hardware.

In that context, may I ask the hon. Minister to tell us correctly and truthfully whether it is a fact that regarding a limited company of Ring Road, Lajpat Nagar, Delhi and also of 414/2, Vir Savarkar Road, Prabha Devi, Bombay, there was an arrangement between Maruti and the said company to hand over the import documents to another company of Home Street, Bombay for clearing such imported hardware and whether Government is aware of this fact or not. I am now in possession of the full documentary evidence.

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI). So far as we know, the licence under which the Maruti came into existence was on a condition that the design would be indigenous and no imports would be allowed. The Ministry has not been asked for imports; nor have we permitted any imports. If such allegations are made, I am unable to verify them and give the informations.

SHRI JYOTIRMOY BOSU: My question has not been answered.

MR. SPEAKER: How does it arise from this? The Minister has replied to the question.

SHRI JYOTIRMOY BOSU: There is information that Maruti used industrial hardware as dummy. I have given information about two firms—one having an office in Delhi and the other at Bombay. I am not giving the names just now but I shall give that in due course. I am asking the hon. Minister whether it is a fact that the import documents were handed over to the firm at Home Street, Bombay while the Delhi firm cleared the consignment through their dummy office. That is how the consignments to Maruti Limited at Gurgaon came by Black and Berg and the cargo arrived in August 1973 at Bombay.

Is that correct or not? Be careful. I have got all the documents.

SHRI T. A. PAI: So far as I am concerned, whatever be my relations with Government and the particular company, I can furnish the information. What an individual party does outside, how am I expected to furnish information if the hon. Member wants me to furnish the information?

MR. SPEAKER: Please do not make it a debate. Ask a straight question. I think he has given his answer.

SHRI JYOTIRMOY BOSU: There is no shadow of doubt. I am alleging that although the import licences were not given and taken in the name of Maruti, the dummy firms used that for importation of industrial hardware solely for the use of Maruti Ltd. That is how they hoodwink. I can give evidence on

It and I take the full responsibility on it. I have got documents.

MR. SPEAKER: There is no question of taking responsibility. The question asked is replied to by him. If there is anything else, that is a different matter.

SHRI JYOTIRMOY BOSU They are fully in the know how to bypass the rules and laws. They used the industrial hardware as dummy.

MR. SPEAKER. This cannot arise out of this.

SHRI JYOTIRMOY BOSU They used this as dummy. They cannot trespass the conditions in letter or in spirit.

SHRI T. A. PAI So far as I am concerned, I strongly deny the allegation that we have done anything wrong in helping the Maruti to get anything imported. But, I am unable to answer every allegation because it looks as if we can furnish any information that is called for.

SHRI JYOTIRMOY BOSU I am sure the Minister is misleading the House.

SHRI R. S. PANDEY May I know when is Maruti car coming in the market? I have read about it in the newspapers.

MR. SPEAKER That does not arise out of this.

SHRI R. S. PANDEY May I know when is it coming?

श्री जनेश्वर मिश्र : अध्यक्ष महोदय, मुझे अब्बादारी में पढ़ने को मिला था कि मारुती कार के एक मालिक को प्रधानमंत्री जी ने कहा कि अपने पद से इस्तीफा दे दीजिये, क्यों कि सरकार की बदनामी होती है। मंत्री जी को इसके बारे में जवाब देना चाहिये।

SHRI T. A. PAI: An industrial licence is given to a company who manages it, who resigns and who comes, it is not my affair. I am unable to furnish such information.

श्रीकाशबाणी श्री जनेश्वर मिश्र की सच लोक सेवा आयोग द्वारा खबर

* 658. श्री जनेश्वर मिश्र : क्या सुचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले विनों आकाशवाणी के लिये सच लोक सेवा आयोग द्वारा प्रोग्राम एक्जीक्यूटिव पद के लिये उम्मीदवारों का चयन किया गया था,

(ख) यदि हा, तो कितने तदर्थ प्रोग्राम एक्जीक्यूटिवो ने उक्त पद के लिये आवेदन पत्र दिये थे, उनमें से कितनों को इंटरव्यू के लिये बुलाया गया था और आयोग ने इनमें से कितने उम्मीदवारों को अस्वीकार कर दिया था,

(ग) आयोग द्वारा दस पद के लिये अस्वीकार किये गये व्यक्ति पिछले कितने वर्षों से दिल्ली में कार्य कर रहे थे, और

(ख) क्या पाच वर्ष से अधिक समय से दिल्ली में काम कर रहे व्यक्तियों का निकट भविष्य में तबादला किया जायेगा और यदि नहीं, तो इसके क्या कारण हैं?

सूचना और प्रसारण मंत्रालय में उपमन्त्री (श्री धर्मवीर सिंह) : (क) जी, हा।

(ख) 139 तदर्थ प्रोग्राम एक्जीक्यूटिवो ने सच लोक सेवा आयोग को प्रोग्राम एक्जीक्यूटिव के पद के लिये आवेदन-पत्र भेजे थे। इनमें से 34 का चयन किया गया है। चूंकि इंटरव्यू आयोग द्वारा लिए जाते हैं, इसलिये इंटरव्यू के लिये बुलाये गये व्यक्तियों की संख्या के बारे में सूचना सरकार के पास उपलब्ध नहीं है।

(ग) दिल्ली में विभिन्न कार्यालयों में कार्यरत जिन तदर्थ प्रोग्राम एक्जीक्यूटिवों ने सच लोक सेवा आयोग को आवेदन-पत्र भेजे थे और त्रिभुजा नियमित के लिये चयन नहीं हुआ, वे किसी-किसी रूप में 9 अक्टूबर के लेकर